

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: CLUTCH AUTO LIMITED Date of Commencement of Liquidation: 15-07-2020; List of Stakeholders as on Date: 15-07-2020; Name of IP: Mr. Arunava Sikdar; Last 5 digit of registration number: 10047

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	8	4187001822	8	4185834822		1167000		Annexure 3
4	Unsecured financial creditors	6	1183154794	6	882790967		300363827		Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	8	1018408927	8	748293927		270115000		Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	68	203646000	68	122146000		81500000		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		90	6592211543	90	5939065716	0	653145827	0	